

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 224 OF 2019 &
IA NOS. 1104, 805, 1106 & 1652 OF 2019

Dated: 2nd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

SKS Power Generation (Chhattisgarh) Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sajan Poovayya, Sr. Adv.
Mr. Anurag Sharma
Mr. Lakshyajit Singh

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. Vasava Prabhu Patil, Sr. Adv.
Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Mr. Geet Ahuja for R-2

Mr. Ravi Kishore
Ms. Rajshree Chaudhary for R-8

Mr. S.K. Jain
Mr. Tarun Ahuja
Mr. S.C. Gupta for RUVNL

ORDER

[IA No. 1652 of 2019 – Appl. for filing rejoinder]

For the reasons stated in the application, IA No.1652 of 2019 is allowed. IA disposed of.

IA NO. 1104 OF 2019 IN
APPEAL NO. 224 OF 2019 &
IA NO. 805 OF 2019

List the IA No. 1104 of 2019 for further hearing on **04.09.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj